GOVERNMENT OF INDIA
MINISTRY OF POWER

LOK SABHA
UNSTARRED QUESTION NO.4788
ANSWERED ON 21.08.2025

MARGHERITA THERMAL POWER PROJECT

4788. SHRI PRADYUT BORDOLOI:

 Will the Minister of POWER
be pleased to state:

(a) the details regarding the current status of the coal-based Margherita Thermal Power Project in Upper Assam;

(b) the details regarding the reasons for the delay in the implementation of the project;

(c) whether the Government of Assam has submitted a revised Detailed Project Report for the above mentioned project and if so, the details thereof; and

(d) whether the Government has received any intimation from Assam Power Generation Corporation Limited by stating that it intends to abandon the project and if so, the reasons for the same and the future plan in this regard?

A N S W E R
THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c) : Assam Power Generation Corporation Ltd. (APGCL) had intended to develop a 2x800 MW pit head coal based Thermal Power Project at Margherita. Accordingly, Detailed Project Report (DPR) was prepared by NTPC Ltd. with the project cost of Rs. 16,850 Cr. in Year 2019. APGCL had submitted coal linkage request to Ministry of Coal (MoC) & Ministry of Power (MoP), for 4.11 MTPA coal from North East coal fields of Coal India Limited (CIL) at 90% PLF, considering coal of GCV 6,900 kcal/Kg.

 Central Electricity Authority (CEA) had advised APGCL that due to non-availability of sufficient coal in North East coal fields, it may not be possible to develop Margherita TPP as a pit head plant as given in DPR. Therefore, APGCL needs to revisit the DPR. And if APGCL agrees to same, then coal from other coal companies like ECL, BCCL and CCL may be sourced. Accordingly, APGCL was advised to approach CIL for their Coal requirement from the above-mentioned Coal Companies. However, no communication in this regard has been received from APGCL.

(d) : Ministry of Power has not received any intimation from APGCL regarding its intention to abandon the project.

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